

**PROCEEDINGS OF THE PRINCIPAL DISTRICT AND SESSIONS JUDGE,
MEDAK AT SANGAREDDY**

Present: **Smt. K.Sai Rama Devi, B.A.,LL.M.,**
Prl. District & Sessions Judge,
Medak at Sangareddy

Sub: PUBLIC SERVICES –T.J.M.S.S.- Internal Transfer
of Staff of Subordinate courts those retained for
more than 3 years in a particular seat/station-
Transfer & postings of **FIELD ASSISTANT** –
Orders – Issued –Reg.

Ref:1 The Hon'ble High Court Circular in ROC. No. ROC
No.269/2019–C-3 Dt.22-02-2019

Proceedings Order Dis.No.2051 /Admin/2019. Date: 06.5.2019

Pursuant to the circulars of the Hon'ble High Court referred above, the Principal District and Sessions Judge, Medak at Sangareddy is pleased to issue the following Postings and Transfer orders which shall come into force with immediate effect.

The Field Assistant, mentioned in Column Number 2 are transferred and posted to the stations mentioned in. Column Number 3 of the corresponding row.

Sl. No.	Name and Designation of the Field Assistant	Transferred and Posted as
1	2	3
1	Sri Swamy Potharaju, Field Assistant, VI-Additional District & Sessions Court, Siddipet	Transferred and posted as Field Assistant , VIII Additional District Court, Medak vice Smt.K.Priyanka Field Assistant Transferred
2	Smt.K.Priyanka, Field Assistant, VIII Additional District Court, Medak	VI-Additional District & Sessions Court, Siddipet vice Sri Swamy Potharaju , Field Assistant Transferred
3	Sri U.Madhu Babu, Field Assistant, Addl. Junior Civil Judge's Court, Siddipet	Field Assistant, Junior Civil Judge's Court Dubbak in the existing vacancy.

The Judicial Officers concerned are hereby directed not to entertain any application for leave from the individuals concerned. The above individuals are hereby informed that representation for retention in the present post or any change in the above postings will not be entertained.

The Judicial Officers concerned are hereby directed to send the joining reports of the individuals to the Principal District Court, Medak at Sangareddy. The Judicial Officers concerned are further hereby directed to ensure that the above individuals have completed arrears of work if any and handed over the charge of their posts, and issue Last Pay Certificates

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All the Field Assistants shall be relieved from their present posts on or before 14.05.2019 and join in their new posts on or before 21.05.2019 without fail.


PRINCIPAL DIST. & SESSIONS JUDGE,
MEDAK AT SANGAREDDY

To:

The individuals through their Presiding Officers concerned.

Copies to:

1. The VIII-Additional District & Sessions Judge, Medak
2. The Junior Civil Judge, Dubbak.
3. The Additional Junior Civil Judge, Siddipet
4. The Senior Superintendent, Accounts Section, District Court, Medak at Sangareddy
5. The President, T.S. Judicial Employees' Association, Medak at Sangareddy.